



2026:DHC:8109



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010585372023

+ **O.M.P. (COMM) 23/2024 & I.A. 755/2024**

SAYA CEMENTATION LIMITED

.....Petitioner

Through: Mr. Himanshu Tyagi, Mr.
Sparsh Saxena, Mr. Kartik
Bhatnagar and Mr. Harsh
Tyagi, Advs.

versus

ITD CEMENTATION INDIA LIMITED

.....Respondent

Through: Dr. Amit George, Mr.
Abhishwar Suri, Ms. Medhavi
Bhatia and Ms. Muskan Shalya,
Advs.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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21.09.2026

1. At the outset, learned Counsel appearing for the Petitioner, on instructions from his client, seeks leave to withdraw the present petition.

2. Accordingly, the present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 21, 2026/gunn